

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3149**  
ANSWERED ON 16.12.2021

**RENEWABLE ENERGY PROJECTS IN TAMIL NADU**

3149. SHRI DAYANIDHI MARAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the plans or proposals of the Government to help augment Tamil Nadu's power generation capabilities through renewable energy sources;
- (b) the details of investments and projects for development of Tamil Nadu's renewable energy generation during the last five years, year-wise;
- (c) the details of funds allocated and spent along with the status of the said projects;
  
- (d) whether the Government proposes to promote private investment or undertakings to develop renewable energy projects in Tamil Nadu; and
- (e) if so, the details thereof?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) The Government has taken several steps to augment renewable energy capacities in the country including in the State of Tamil Nadu. These include:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of RE parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Green Term Ahead Market (GTAM) launched to facilitate procurement of RE power through power exchange in the country.

(b)&(c) The details of year wise renewable energy capacity addition (including large hydro) in the State of Tamil Nadu are as follows:-

Year	RE Capacity addition (in MW)
2016-17	886.13
2017-18	449.41
2018-19	887.83
2019-20	1679.45
2020-21	1482.67
2021-22 (Upto 31-10-2021)	608.82

A total of Rs 314.01 crore has been released as Central Financial Assistance (CFA) by the Ministry to the state of Tamil Nadu during the last five years i.e. 2016-17 to 2021-22 (up to 02/12/2021) for implementation of renewable energy schemes /programmes.

(d) & (e) Most of the grid connected renewable energy projects in the country including the state of Tamil Nadu are being implemented by private sector developers selected through transparent competitive bidding without Central Financial Assistance. The measures taken by the Government to augment renewable energy capacities in the country have already been mentioned in part(a).

A total of 15747.88 MW of renewable energy capacity (including large hydro) has been installed the State of Tamil Nadu as on 31-10-2021.

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